

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2483**  
TO BE ANSWERED ON THE 06<sup>TH</sup> August, 2024

**INCLUSION OF CHILLI CROP UNDER PMFBY**

2483. ADV. GOWAAL KAGADA PADAVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether Chilli crop be included in the PM Crop Insurance Scheme as Nandurbar district is the largest chilli producing district in the state of Maharashtra and chilli crop is cultivated on an area of more than 5000 hectares in the district, as chilli crop is not included in the Rs. 1 P.M. Crop Insurance Scheme of the Government;
- (b) whether the chilli farmers have to face huge financial losses every year due to natural calamities included in the crop insurance scheme at Rs. 1 which will provide relief to the chilli farmers of the State;
- (c) whether the inclusion process is underway, the status thereof and the steps taken for the same; and
- (d) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The Pradhan Mantri Fasal Bima Yojana (PMFBY) envisages coverage of all crops whether food grains, oilseeds, pulses, commercial/horticultural crops subject to availability of requisite past yield data and capacity of the State Government to conduct requisite number of crop cutting experiments as per provisions of the scheme. Other crops for which past yield data or the scientific method of Crop Cutting Experiments (CCEs) to know the yield is not available can be notified by the State Government concerned under Restructured Weather Based Crop Insurance Scheme (RWBCIS).

Similar to PMFBY, RWBCIS is also available to all States/Union Territories and optional/voluntary for the States who shall select the insurance company, notify the crops & areas and provide weather data of current season to settle the claims under the scheme. However, chilli crop under the scheme is not notified by the State Govt. of Maharashtra during the current tender period.

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